

(ii) MOU with leading international research institutes for conducting joint research projects (iii) creation of incubation centres for technology transfer and acceptability by the industry (iv) benchmarking R&D at both national/firm level (v) Encourage adoption of advance synthetic fibers and understand the applications of genetic engineering, bio-technology, and cellular biology in both natural and synthetic fibre-base.

#### **Textile park at Bharuch**

2724. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of TEXTILES be pleased to state:

- (a) whether Textile Park involving a cost of rupees one crore is being set up for Bharuch district in Gujarat;
- (b) if so, the details thereof including sanction order number and date etc.;
- (c) the target date fixed for the completion of the park; and
- (d) the details of facilities to be provided in the proposed Textile Park?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir.

- (b) to (d) In view of 'a' above, not applicable.

#### **Loan to owners of small textile industry**

2725. SHRI KISHORE KUMAR MOHANTY: Will the Minister of TEXTILES be pleased to state:

- (a) whether there is any proposal to provide loan to owners of small textile industry at lower rate;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government is aware that public sector banks are not advancing loan to the owners of small textile industry easily as they apprehended that the loan cannot be recovered;
- (d) if so, whether Government would consider for giving a categorical target to the bank for advancing loan to textile industry; and
- (e) how many poor weavers of Orissa have been given loan by the Banks, specially of Baragarh district of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.

- (b) Under the Revival Reform and Restructuring Package for Handloom Sector, it is proposed to provide loan to Handloom Weavers at 7% rate of interest. A package in this regard has

been submitted to Ministry of Finance (Department of Expenditure) on 7.7.2010.

(c) Yes, Sir.

(d) No such categorical target to the banks are issued by the Government.

(e) 917 weavers of Bargarh District have been financed of Rs.248.96 lakh by the different banks. Apart from this, 139 nos. of Handloom Self Help Groups (SHGs) have also been financed of Rs.279.11 lakh by the different banks in Bargarh district of Orissa State.

#### SHORT NOTICE QUESTION

**श्री सतीश चन्द्र मिश्र** : सर, कर्नाटक की सरकार बर्खास्त करो। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Short Notice Question, Shri Prakash Javadekar.

...(Interruptions)...

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Sir, I lay a copy of the answer on the Table of the House.

#### Attack on CRPF jawans in Assam

4. SHRI PRAKASH JAVADEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was an attack on CRPF Jawans in Assam on 30 July, 2010;

(b) if so, the details thereof;

(c) whether Government has initiated steps to check this; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) A Statement is laid on the Table of the House.

#### *Statement*

(a) Yes Sir.

(b) On July 30, 2010, 4 vehicles of CRPF, carrying personnel of 2 Coys from Agiya Coy location were moving to Goalpara, which is connected by a metalled road. On that day, around 0800 hrs., when these 4 vehicles were about 7 Kms. short of Goalpara, an IED blast was triggered. The IED was placed in the mud embankment at a height of about 5 feet. The impact of the blast shattered the